

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 216
IB-56(ND)/2023

IN THE MATTER OF:

M/s. Petropol India Ltd

.....APPLICANT/PETITIONER

Vs.

GRJ Distributors & Developers Pvt Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Vikas Sharma, Adv. Surya Singh,

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.05.2023**.

**Sd/-
(Court Officer)**